

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No.231 of 2016

Smt. Kamala Devi @ Kamala Rani
Singha Roy & Another

... **Appellants**

-versus-

M/s Prakash Construction
Company & Another

... **Respondents**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING

For the Appellants : Mr. Soumitra Baroi, Advocate

For the Respondents: Mr. A.K. Sahani, Advocate

06/ 25.03.2021 List this case along with M.A. No.225 of 2016 and M.A. No.86 of
2017 on 6th April, 2021.

(Ananda Sen, J.)

Kumar